

SCHEDULE**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VIVEK STEELCO PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Vivek Steelco Private Limited
2.	Date of incorporation of corporate debtor	25 th March, 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad (Ministry of Corporate Affairs)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109GJ2009PTC056434
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: A-201 Mondeal Square, Nr. Prahlad Nagar Garden, Opposite Honest Restaurant, S. G. Highway Ahmedabad Gujarat- 380015
6.	Insolvency commencement date in respect of corporate debtor	08-10-2020: Date of order of Hon'ble NCLT for commencement of CIRP 13-10-2020 : Date on which NCLT order came to knowledge of the IRP
7.	Estimated date of closure of insolvency resolution process	05-04-2021 (180 days from commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Trupalkumar Patel, Chartered Accountant and Insolvency Professional IBBI/IPA-001/IP-P01186/2018-19/11907
9.	Address and e-mail of the interim resolution professional, as registered with the Board	401-402, Narnarayan Palace, Nr. Kothawala Flats, Pritamnagar, Ellisbridge, Ahmedabad - 380 006 E mail- trupal.ca@gmail.com trupal.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	401-402, Narnarayan Palace, Nr. Kothawala Flats, Pritamnagar, Ellisbridge, Ahmedabad - 380 006 E mail- trupal.ca@gmail.com trupal.ip@gmail.com Phone No-079-40052410
11.	Last date for submission of claims	28-10-2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: As at point 10 above

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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Vivek Steelco Private Limited** vide order No. C.P (I.B) No. 138/NCLT/AHM/2020 Dated 08-10-2020

The creditors of **Vivek Steelco Private Limited**, are hereby called upon to submit their claims with proof on or before 28-10-2020 to CA Trupalkumar Patel, Interim Resolution Professional at the address mentioned at entry 10 above

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:- 15/10/2020

Place:-Ahmedabad



Handwritten signature of CA Trupalkumar Patel

CA Trupalkumar Patel

Interim Resolution Professional

IBBI/PA-001/IP-P01186/2018-19/11907